GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA STARRED QUESTION NO.195 TO BE ANSWERED ON THE 11TH DECEMBER, 2015 PROMOTION OF AYUSH

*195. SHRI HARISHCHANDRA CHAVAN: SHRI RAYAPATI SAMBASIVA RAO:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) the details of schemes including National Ayush Mission (NAM) implemented for development and promotion of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) in the country, indicating their funding pattern, stream and Scheme-wise;
- (b) the financial assistance provided to the States/UTs for development and promotion of AYUSH along with their utilisation during each of the last three years and the current year, stream, scheme and State/UT-wise;
- (c) whether some States have raised their concerns about objectives of NAM, if so, the details thereof indicating the objectives of NAM along with the steps taken by the Government to address these concerns;
- (d) whether the progress of NAM is as per the targets fixed thereunder, if so, the details thereof and if not, the reasons therefor along with the reaction of the Government thereto; and
- (e) the further measures taken by the Government for development, promotion and proper infrastructure/facilities for AYUSH treatments in the country, particularly in villages and remote areas and to ensure judicious utilisation of funds allocated thereunder?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY(AYUSH) (SHRI SHRIPAD YESSO NAIK)

(a) to (e): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 195* FOR 11TH DECEMBER, 2015

- (a) Government of India is implementing Centrally Sponsored Scheme and Central Sector Schemes including National AYUSH Mission for development and promotion of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) in the country. The details of Centrally Sponsored Scheme and Central Sector Schemes are furnished at **Annexure-I.**
- (b) The financial assistance provided to the States/UTs for development and promotion of AYUSH along with utilization during each of the last three years and the current year State/UT- wise under various schemes is furnished at **Annexure-II**.
- **(c)** Government of India has not received any concerns from any State about objectives of NAM.
- (d) National AYUSH Mission (NAM) was approved on 15.09.2014 and notified on 29.09.2014. Since National AYUSH Mission (NAM) is a Centrally Sponsored Scheme which is implemented by the State/UT Governments, the proposals along with the targets are made by the concerned State/UT Governments as per the resource pool communicated to them by the Government on the basis of budget made available for the NAM. As per the budget made available under NAM, the progress is as per the targets, which is furnished at **Annexure III.**
- (NAM) for promotion of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) in the country including rural areas, mainstreaming of AYUSH through co-location of AYUSH facilities at Primary Health Centers (PHCs), Community Health Centers (CHCs) and District Hospitals (DHs) are also supported under National Rural Health Mission (NRHM). In order to ensure judicious utilization of funds allocated under NAM, adequate institutional mechanism including funds for administrative costs for the Mission in the States/UTs has been envisaged.

The details of Centrally Sponsored Scheme and Central Sector Schemes including National AYUSH Mission:

I. Centrally Sponsored Scheme of National AYUSH Mission:

The Government of India has approved and notified National AYUSH Mission (NAM) on 29.09.2014 which envisages better access to AYUSH services, strengthening of AYUSH educational institutions, facilitate the enforcement of quality control of Ayurveda, Siddha and Unani & Homoeopathy (ASU &H) drugs and sustainable availability of ASU & H raw-materials in the States/UTs during 12th Plan.

The National AYUSH Mission (NAM) *inter-alia* makes provision for the following:-

- (i) Co-location of AYUSH facilities at Primary Health Centers (PHCs), Community Health Centers (CHCs) and District Hospitals (DHs).
- (ii) Up gradation of exclusive State Government AYUSH Hospitals and Dispensaries.
- (iii) Setting up of up to 50 bedded integrated AYUSH Hospital.
- (iv) Upgradation of State Government Educational Institutions.
- (v) Setting up of new State Government AYUSH Educational Institutions including Yoga and Naturopathy in the State where it is not available.
- (vi) Strengthening of State Government/ Public Sector Undertaking (PSU) Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) Pharmacies and Drug Testing Laboratories (DTL).
- (vii) Cultivation and Promotion of Medicinal Plants.
- (viii) Under the flexible components of the scheme of NAM, provision has been made for following activities:
 - a) AYUSH Wellness Centres including Yoga & Naturopathy
 - b) Tele-medicine
 - c) Sports Medicine through AYUSH

- d) Innovations in AYUSH including Public Private Partnership
- e) Interest subsidy component for Private AYUSH educational Institutions
- f) Reimbursement of Testing charges
- g) IEC activities
- h) Research & Development in areas related to Medicinal Plants
- i) Voluntary certification scheme: Project based.
- j) Market Promotion, Market intelligence & buy back interventions
- k) Crop Insurance for Medicinal Plants

Revised funding patterns under National AYUSH Mission are as follows:

As per the Letter D.O .No.32/PSO/FS/2015 dated 28.10.2015 from Ministry of Finance, the funding pattern of Centrally Sponsored Scheme including all components of National AYUSH Mission has been revised to the ratio of 60:40 between Centre and State, while it would be in the ratio of 90:10 for 8 Northern East States and 3 Himalaya States (Jammu Kashmir, Uttarakhand and Himachal Pradesh). For the UTs Centrally Sponsored Scheme will be 100% funded by the Central Government.

II. Central Sector Schemes:

1. Central Sector Scheme for promotion of information, education, and communication (IEC) in AYUSH:

Under Central Sector Scheme of Information Education and Communication (IEC), Government of India extends financial assistance to State Governments and other reputed Government/ Non-Governmental Organizations/ universities for conducting Seminars/ Workshops/ symposium to promote AYUSH. In addition, Government of India carries out mass media campaigns through electronic and print media and AROGYA Fairs for creating awareness amongst the people. The funds are released to the agency for organizing the IEC activities.

2. Central Sector Scheme of Centres of Excellence (COE):

The main aim of the scheme is to support creative and innovative proposals for Upgrading both functions and facilities of reputed AYUSH institutions to levels of excellence. Both the Government as well as private organizations are eligible under this scheme. Maximum Rs.10.00 crore is provided to the grantee organization for the period of three years for implementing the scheme.

3. Development of AYUSH Clusters Scheme:

The main aim of the scheme is to fill in the critical gaps in the sector especially related to standardization, quality assurance and control, productivity, marketing, infrastructure and capacity building through a cluster based approach, preferably for classical ASU and Homoeopathic drugs. The assistance is restricted to 60% of the Project Cost subject to a maximum of Rs.15.00 crore as Government grant.

4. Central Sector Scheme of Promotion of AYUSH interventions in Public Health Initiatives (PHI):

Government of India is implementing Central Sector Grant-in-aid Scheme for Promotion of AYUSH Intervention in Public health Intiatives. The main aim of the scheme is to promote AYUSH intervention for community health care and to encourage utilization of AYUSH practitioners in different public health programmes. Both the Government as well as Non- Government organizations are eligible under this scheme. Maximum Rs.1.50 crore is provided to the grantee organization for the period of three years for implementing the scheme.

5. Central Sector Scheme of Continuing Medical Education (CME):

Under Central Sector Scheme of Continuing Medical Education (CME), AYUSH Personnel are given need-based training for upgradation of their skills. Financial assistance is provided directly to institutions/ organizations approved by the Screening Committee. Funds for a programme will be released to the institute on approval of the proposal as per the following pattern:

- (i) Financial assistance of Rs. 7.50 lakhs per programme for 6-days CME for AYUSH Teachers/Doctors/Scientist.
- (ii) Financial assistance of Rs. 5.00 lakhs per programme for 6-days CME for Paramedics/ Health workers/ Instructors/ Therapists.
- (iii) Financial assistance of Rs. 7.50 lakhs per programme for 6-days Training of Trainers programme (ToT) in AYUSH.

- (iv) 3-days/5-days training in Management/IT to AYUSH administrators/heads of departments/institutions. Funds are released in accordance with the Screening Committee's recommendations.
- (v) Web-based (on-line) educational programmes. Funds are released in accordance with the Screening Committee's recommendations.
- (vi) Making available the lectures of CMEs in CDs/DVDs in AYUSH sector. Funds are released in accordance with the Screening Committee's recommendations.
- (vii) Support to organizations having domain knowledge. Funds are released in accordance with the Screening Committee's recommendations.
- (viii) Two days national level Workshops/ Conferences for CME. Funds are released in accordance with the Screening Committee's recommendations.
- (ix) Financial assistance of Rs. 1.00 lakhs per programme for conducting 2-day subject-/specialty CME for 50 private practitioners.

6. Central Sector Scheme of Extra Mural Research (EMR):

Extra Mural Research (EMR) is designed to encourage Research & Development in priority areas based on disease burden in alignment to National Health Programme. It provides grant-in-aid to for the projects upto Rs. 70.00 lakhs for maximum 3 years.

7. Central Sector Scheme of Conservation, Development and Sustainable Management of Medicinal Plants

Central Sector Scheme for "Conservation, Development and Sustainable Management of Medicinal Plants" aimed at providing support for Survey, Inventorization, in-situ conservation, ex-situ conservation / herbal gardens, linkage with JFMCs, Research and Development etc. The Scheme is being implemented since 2008 and continued during the 12th Plan. Under this Scheme the project based financial assistance is provided for aforesaid activities on medicinal plants as per the scheme guidelines.

Status of releases and Utilization under Centrally Sponsored Schemes of Development of AYUSH Hospitals & Dispensaries, Quality Control of ASU & H Drugs and Educational Institutions

		_	Development of AYUSH Hospitals & Dispensaries			Quality Control of ASU & H Drugs				Educational Institutions			
C	State / UT	Year 20	012-13 Year 2013-14		Year 2012- 13		Year 2013-14		Ye 2012		Ye 2013	ear 3-14	
S. No.	Name	Grant-in-aid Released	Utilization	Grant-in-aid Released	Utilization	Grant-in-aid Released	Utilization	Grant-in-aid Released	Utilization	Grant-in-aid	Utilization	Grant-in-aid	Utilization
1.	Andhra Pradesh	379.88	0.00	-	-	-	-	-	-	-	=	-	-
2.	Arunachal Pradesh	-	0.00	-	-	-	ı	-	=	-	=	-	_
3.	Assam	-	0.00	1	-	-	1	-	-	ı	1	-	-
4.	Bihar	-	0.00	_	-	-	-	-	-	-	-	_	_
5.	Chhatisgarh	-	0.00	-	-	-	-	-	-	-	-	_	-
6.	Gujarat	-	0.00	-	-	-	-	-	-	_	-	_	_
7.	Haryana	-	0.00	_	-	-	=	-	-	_	-	_	-
8.	Himachal Pradesh	119.30	0.00	-	-	64.77	-	-	-	-	-	-	-
9.	J & K	240.30	0.00	-	-	-	1	-	-	1	-	-	-
10.	Jharkhand	-	0.00	_	-	-	-	-	-	-	-	_	-
11.	Karnataka	553.80	531.35		-	-	1	-	-	-	-	_	-
12.	Kerala	-	0.00	-	-	-	-	-	-	-	-	_	_
13.	Madhya Pradesh	782.81	768.54	-	-	-	-	-	-	-	1	-	-
14.	Meghalaya	-	0.00	_	-	-	ı	-	-	-	-	_	-
15.	Manipur	-	0.00	-	-	-	-	-	-	-	-	-	_
16.	Mizoram	67.05	0.00	-	-	-	-	-	-	-	-	-	-
17.	Maharashtra	1,192.50	0.00	-	-	-	1	-	-	-	-	-	-
18.	Nagaland	-	0.00	-	-	-	-	-	-	-	-	_	-

		Development of AYUSH Hospitals & Dispensaries			Quality Control of ASU & H Drugs				Educational Institutions				
S.	State / UT	Year 2012-13		Year 2013-14		Year 2012- 13		Year 2013- 14		Ye 2012		Year 2013-14	
No.	Name	Grant-in-aid Released	Utilization	Grant-in-aid Released	Utilization	Grant-in-aid Released	Utilization	Grant-in-aid Released	Utilization	Grant-in-aid	Utilization	Grant-in-aid	Utilization
19.	Odisha	-	0.00	-	-	-	-	-	-	_	-	_	-
20.	Punjab	409.88	356.18	-	ı	-	-	-	-	_	-		
21.	Rajasthan	-	0.00	-	-	-	-	-	-	_	-	_	
22.	Tripura	-	0.00	-	-	-	-	-	-	_	-		
23.	Telangana	-	0.00	-	-	-	-	-	-	_	-		
24.	Tamilnadu	-	0.00	-	-	-	-	-	-		-		
25.	Uttrakhand	-	0.00	-	-	0.47	0.47	-	-	_	-	-	
26.	Uttar Pradesh	2,177.63	0.00	-	-	-	-	-	-	-	-	-	
27.	West Bengal	1,088.25	0.00	_	-	0.20	0.20	-	-	-	_	-	-
28.	Sikkim	23.40	0.00		-	-	-	-	-	-	-	-	-
29.	Delhi	115.88	0.00	-	-	-	-	-	-	-	-	-	-
30.	Goa	-	0.00	15.00	-	-	-	-	-	-	-	-	-
31.	Andaman & Nicobar Island	7.07	0.00	67.62	-	-	-	-	-	-	-	-	-
32.	D&N Havelli	-	0.00	-	ı	-	-	1	-	_	-		
33.	Daman & Deu	-	0.00	-	-	-	-	-	-	-	-	-	-
34.	Lakshadweep	27.75	0.00	-	ı	-	-	-	-	-	-	-	-
35.	Puducherry	-	0.00	-	-	-	-	-	-	_	-	_	_
36.	Chandigarh	-	0.00	-	-	-	-	-	-	_	-	_	
	Total	7185.50	1656.06	82.62		65.44	0.67	-	-	_	-	_	

Note:- The National AYUSH Mission (NAM) has been approved by Cabinet Union on 15.09.2014 and notified vides Gazette Notification No. S.O. 2535 (E) dated 29.09.2014.

Status of releases and Utilization under Centrally Sponsored Scheme of National Mission on Medicinal Plants

		2	012-13	2	013-14	2014	-15
S.N o	Name of State	Fund release d	Fund utilised	Fund released	Fund utilised	Fund released	Fund utilise d
1	Andhra Pradesh	834.32	782.45234	963.63	708.60111	1200.61	213.76
2	Arunachal Pradesh	0	0	118.65	0	0	
3	Assam	162.81	161.24	0	0	0	
4	Bihar	0	0	0	0	0	
5	Chhattisgarh	0	56.8655 (fund utilised from the grant released during 2011- 12)	0	29.94307(fund utilised from the grant released during 2011- 12)	0	
6	Gujarat	0	9.34 (fund utilised from the grant released during 2011- 12)	0	0	172.25	
7	Haryana	0	28.91876 (fund utilised from the grant released during 2011- 12)	171.14	0	87.5	
8	Himachal Pradesh	0	0	97.54	0	0	
9	Jammu & Kashmir	0	9.1(fund utilised from the grant released during 2009- 10)	0	44.936 (fund utilised from the grant released during 2009- 10)	0	
10	Jharkhand	0	0	0	0	0	
11	Karnataka	0	0	216.71	0	110.82	68.163
12	Kerala	210.41	210.41	264.27	264.27	0	
13	Madhya Pradesh	474.59	453.25827	526.434 07	364.30046	507.3	2.87
14	Maharashtra	0	0	682.44	608.21685	589.88	400
15	Manipur	57.6	57.6	105.96	105.96	73.06	73.06
16	Meghalaya	0	0	0	0	172.62	
17	Mizoram	8.91	8.91	18.28	18.28	57.72	57.72
18	Nagaland	188.47	188.47	175.88	175.88	102.06	102.06
19	Orissa	111.00	210.484	150.66	99.89495	191.53	
20	Rajasthan	0	0	28.87	0	42.51	11.06
21	Sikkim	161.94	152.34835	137.59	0	77.24	103.05 592
22	Tamil Nadu	741.5	579.5	1022.66 98	1078.28	926.57	926.56 8
23	Telangana						284.07 25
24	Tripura	0	0	0	0	53.23	
25	Uttar Pradesh	834.54	242.71057	424.36	0	0	174.3

26	Uttarakhand	0	0	278.86	273.55697	202.03	138.98
27	West Bengal	0	8.15104 (fund utilised from the grant released during 2010- 11)	0	243.70717 (fund utilised from the grant released during 2010- 11)	0	
	Total	3786.09	3159.758830	5383.94	4015.82658	4566.93	2555.6 694
The f	und released during t	he year 2013	3-14 & 2014-15 is	s under utilis	sation.		

Status of releases and Utilization under National AYUSH Mission (NAM)

		Under National AYUSH Mission (NAM)							
S. No.	State / UT Name	Year 201	4-15	Year 2015-16					
272,01		Grant-in-aid Released	Utilizatio n	Grant-in-aid Released	Utilization				
1.	Andhra Pradesh	309.93	-	1400.383	-				
2.	Arunachal Pradesh	101.14	-	243.606	-				
3.	Assam	668.98	-	399.378	-				
4.	Bihar	-	-	0	-				
5.	Chhatisgarh	281.41	-	549.257	-				
6.	Gujarat	332.39	-	577.493	-				
7.	Haryana	213.59	-	399.218	-				
8.	Himachal Pradesh	-	-	421.48	-				
9.	J & K	226.27	-	774.687	-				
10.	Jharkhand	-	-	624.723	-				
11.	Karnataka	359.12	-	1560.253	-				
12.	Kerala	254.67	-	1273.778	-				
13.	Madhya Pradesh	644.94	_	3253.341	_				
14.	Meghalaya	134.65	_	93.4	_				
15.	Manipur	226.81	_	602.806	_				
16.	Mizoram	116.27	_	377.152	_				
17.	Maharashtra	534.67	_	945.934	_				
18.	Nagaland	115.61	-	76.115	-				
19.	Odisha	471.72	_	1865.281	_				
20.	Punjab	316.00	_	269.289	_				
21.	Rajasthan	638.07	_	2819.606	_				
22.	Tripura	238.12	_	436.353	_				
23.	Telangana	330.00	_	1091.463	_				
24.	Tamilnadu	_	_	0	_				
25.	Uttrakhand	284.00	_	621.238	_				
26.	Uttar Pradesh	-	_	4360.214	_				
27.	West Bengal	471.23	-	1886.544	_				
28.	Sikkim	66.43	_	43.692	_				
29.	Delhi	132.71	_	266.598	_				
30.	Goa	-	_	0	_				
31.	Andaman & Nicobar Island	_	_	0	_				
32.	D&N Havelli	_	_	0	_				
33.	Daman & Deu	_	_	0	_				
34.	Lakshadweep	_	_	0	_				
35.	Puducherry	60.00	_	144.175	_				
36.	Chandigarh	-	_	0	_				
Total		7528.71	-	27377.457	-				

Status of releases and Utilization under Central Sector Scheme of "Conservation, Development and Sustainable Management of Medicinal Plants"

S.No	State/UT	2012	2-13	2013	B-14	2014	l-15	2015-16 09.12.	
-		Release d Amount	Utilize d Amou nt	Release d Amount	Utilize d Amou nt	Release d Amount	Utilize d Amou nt	Release d Amount	Utilize d Amou nt
1	Andhra Pradesh	44.58	41.78	194.10	28.32	761.93	10.85	26.25	_
2	Arunachal Pradesh	0	0.00	4.95	4.95	0.00	0.00	24.13	_
3	Assam	4.33	4.33	29.00	23.99	0.00	0.00	29.4	_
4	Bihar	0	0.00	0.00	0	0.00	0.00	0	_
5	Chhattisgar h	178.6	178.60	374.07	312.05	222.36	0.00	171.67	_
6	Delhi	38.8	18.45	87.86	82.85	114.12	29.00	58.17	_
7	Goa		0.00	0.00	0	0.00	0.00	5	_
8	Gujarat	609.91	514.00	133.15	46.67	238.22	0.00	55.87	_
9	Haryana		0.00	10.87	10.87	4.69	0.00	0	
10	Himachal Pradesh	11.24	11.24	40.44	40.44	272.74	83.92	149.85	_
11	Jammu & Kashmir	33.38	5.88	175.09	103.33	31.19	3.87	10.87	_
12	Jharkhand	138.96	138.96	0.00	0	618.00	0.00	74.87	
13	Karnataka	191.87	191.87	281.21	258.95	917.39	69.38	49.3	_
14	Kerala	50.54	42.84	161.88	156.88	159.72	0.00	160.23	
15	Madhya Pradesh	222.3	222.30	1,338.91	887.91	11.24	0.00	27.59	_
16	Maharashtr a	890.95	888.85	661.59	528.72	351.72	16.24	748.79	_
17	Manipur	16	16.00	13.00	13.00	17.20	0.00	37.61	_
18	Meghalaya		0.00	0.00	0	0.00	0.00	0	_
19	Mizoram	265.35	265.35	174.90	161.1	11.00	0.00	161.18	
20	Nagaland	74.22	74.22	99.35	99.35	87.77	0.00	17.08	_
21	Orissa	2.79	2.79	97.10	32	31.00	0.00	49.02	
22	Punjab		0.00	39.01	22	0.00	0.00	8	_
23	Rajasthan	597.94	377.22	684.37	517.79	320.53	104.94	320.17	_
24	Sikkim	177.01	177.01	547.38	547.38	611.82	1.00	0	
25	Tamil Nadu	16.9	16.90	190.28	67.15	8.40	2.40	55.19	_
26 27	Tripura Uttar	89.56 4.29	89.56	0.00	0 35.85	216.43 58.93	3.00	130.42	_
	Pradesh		4.29	188.53			4.00	54.35	_
28	Uttarakhand	20.64	5.00	133.15	125.28	150.63	0.00	188.41	<u> </u>
29	West Bengal	75.48	34.48	109.00	3	573.08	22.87	12.48	_
30	Andaman & Nicobar	0	0.00	41.27	41.27	0.00	0.00	0	_
31	Chandigarh	17.12	17.12	5.00	4.96	6.46	1.50	10.5	_
32	D&N Haveli	0	0.00	0.00	0	0.00	0.00	0	
33	Daman & Diu	0	0.00	0.00	0	0.00	0.00	0	_
34	Lakshadwe ep	0	0.00	0.00	0	2.69	0.00	15	_
35	Telangana	0	0.00	0.00	0	12.00	0.00	377.25	
36	Pondicherry	0	0.00	1.80	1.8	0.00	0.00	0	
	Total	3772.76	3339.0 4	5,817.26	4157.8 6	5811.26	352.97	3028.65	_

Annexure-III
Status of allocation of resource pool and releases made to States/UTs under National
AYUSH Mission (NAM) for the year 2014-15

(Rs. In lakhs)

Sl. No.	Name of State / UT	Resource pool indicated to State/UT (Central Share+ State Share) during 2014-15	Total amount Approved by Mission Directorate (Central Share+ State Share) during 2014-15	Initial installment of Grant released during 2014-15	Balance instalment payment released 2015-16 *
1	Andaman & Nicobar Island	553.03	202.587		_
2	Andhra Pradesh	1146.474	1,146.474	309.93	549.931
3	Arunachal Pradesh	190.732	190.275	101.14	70.113
4	Assam	1187.711	1187.063	668.98	399.378
5	Bihar	3673.869	Not submitted	-	-
6	Chandigarh	88.67	Not submitted	-	-
7	Chhattisgarh	1163.795	1107.56	281.41	549.257
8	D&N Haveli	219.807	Not submitted	-	-
9	Daman & Diu	279.196	Not submitted	-	-
10	Delhi	532.406	532.406	132.71	266.598
11	Goa	508.906	Not submitted	-	-
12	Gujarat	1275.555	1,213.181	332.39	577.493
13	Haryana	854.08	817.075	213.59	399.218
14	Himachal Pradesh	304.315	SAAP not as per NAM guidelines	_	-
15	Jammu & Kashmir	740.941	687.178	226.27	392.192
16	Jharkhand	1308.549	SAAP not as per NAM guidelines	-	-
17	Karnataka	1391.438	1388.789	359.12	682.476
18	Kerala	954.914	950.064	254.67	457.878
19	Lakshadweep	255.481	252.531		-
20	Madhya Pradesh	2761.014	2,598.557	644.94	1303.980
21	Maharashtra	2074.369	1974.139	534.67	945.934
22 23	Manipur Meghalaya	473.401 274.591	414.687 253.385	226.81 134.65	146.405 93.400
24	Mizoram	253.623	233.383	116.27	73.855
25	Nagaland	432.165	213.031	115.61	76.115
26	Odisha	1763.427	1,763.427	471.71	850.847
27	Puducherry	159.394	96.700	60.00	12.525

28	Punjab	805.413	780.38	316.00	269.289
29	Rajasthan	2483.065	2,358.385	638.07	1130.724
30	Sikkim	169.26	122.356	66.43	43.692
31	Tamil Nadu	1384.43	SAAP not as per NAM guidelines		-
32	Telangana	921.306	921.306	330.00	360.979
33	Tripura	434.395	423.873	238.12	143.371
34	Uttar Pradesh	6781.09	Not submitted		-
35	Uttarakhand	524.093	486.064	284.00	153.457
36	West Bengal	1918.074	1,828.917	471.23	900.458
	Total	40242.9	24121.638	7528.707	10849.565

^{*}Released in the 1^{st} Quarter of 2015-16.

Status of allocation of resource pool and releases made to States/UTs under National AYUSH Mission (NAM) for the year 2015-16

(Rs. In lakhs)

Sl. No	Name of The State	Resource pool indicated to State/UT (Central Share+ State Share) during 2015-16	Total amount Approved by Mission Directorate (Central Share+ State Share) during 2015-16	Total grant released
1	Andhra Pradesh	1171.121	1,160.55	850.452
2	Jharkhand	1260.459	896.98	624.723
3	Karnataka	1200.38	1,200.29	877.777
4	Kerala	1106.747	1,105.99	815.9
5	Madhya Pradesh	2684.374	2,612.59	1949.361
6	Manipur	532.517	500.36	456.401
7	Mizoram	383.063	335.40	303.297
8	Odisha	1641.599	1,446.05	1014.434
9	Arunachal Pradesh	218.893	192.82	173.493
10	Rajasthan	2312.205	2,312.21	1688.882
11	Tripura	322.363	321.53	292.982
12	Telangana	973.724	973.69	730.484
13	Uttrakhand	533.329	532.79	467.781
14	Uttar Pradesh	6297.219	6,027.25	4360.214
15	West Bengal	1581.13	1,392.79	986.086
16	Andaman & Nicobar Islands	170.421	170.42	-
17	Dadra & Nagar Haveli	332.292	122.40	-
18	Daman & Diu	426.907	72.87	-
19	Lakshadweep	327.733	222.00	-
20	Puducherry	175.551	175.55	131.65
21	Himachal Pradesh	543.18	465.97	421.48
22	Jammu & Kashmir	518.878	457.07	382.495
23	Assam	1390.156	1123.48	-
24	Bihar	3463.432	State Annual Action Plan(SAAP) not submitted	-
25	Chandigarh	809.361	453.19	-
26	Chhattisgarh	1335.36	1311.227	-
27	Delhi	462.245	327	
28	Goa	610.918	-	-

29	Gujarat	1470.339	1446.265	-
30	Haryana	928.081	818.654	-
31	Maharashtra	1801.157	1443.31	-
32	Meghalaya	338.916	-	-
33	Nagaland	529.069	444.792	-
34	Punjab	783.739	690.381	-
35	Sikkim	269.247	182.741	-
36	Tamil nadu	1263.189	1145.455	-
	Total	40,169.294	32,084.039	16527.892